

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06/12/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

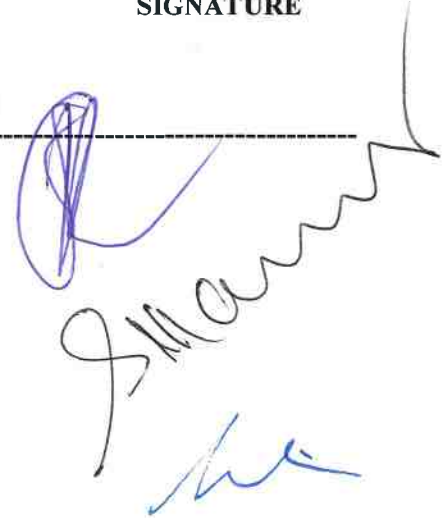
APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K.GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : BIDAR RUBBER AND RECLAIMS PVT LTD & 8 OTHERS
UNDER SECTION : SEC 397/398 OF CA 1956

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) for KSR KCO.
Dr. K.S. Ravichandran P.C.S
S. Manjula Devi Adv.
M.K. Preetha - Adv
C. Harishah. - Adv.

} for
Petitioners 1 to 4



2) CBI VISHNU

COUNSEL FOR
RESPONDENT

ORDER

On having both the parties submitted that settlement is likely to happen, at their request, list this matter on 16.12.2019 for reporting settlement on the next date of hearing.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)